

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR
LOGIX INFRATECH PRIVATE LIMITED OPERATING IN REAL
ESTATE (RESIDENTIAL) PROJECT AT NOIDA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Logix Infratech Private Limited CIN: U70101DL2010PTC202613
2.	Address of the registered office	DGL006, Ground Floor, DLF Galleria, Mayur Vihar, Phase-I, New Delhi, East Delhi-110091 (Earlier Registered Office: 301-A, World Trade Tower, Barakhamba Lane, Connaught Place,
3.	URL of website	https://logixinfratech.com/
4.	Details of place where majority of fixed assets are located	Plot no.-1 GH-1, Expressway Sector-143, Noida, Gautam Buddha Nagar, Uttar Pradesh- 201301
5.	Installed capacity of main products/ services	Real Estate Project having 2538 units.
6.	Quantity and value of main products/ services sold in last financial year	As per latest available financial statement for Financial Year 2021 - 2022: - Quantity-NA, Value – 1221.88 Lakhs
7.	Number of employees/ workmen	3
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of	Available at https://logixinfratech.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available at https://logixinfratech.com/
10.	Last date for receipt of expression of interest	31 st July 2023
11.	Date of issue of provisional list of prospective resolution applicants	10 th August 2023
12.	Last date for submission of objections to provisional list	15 th August 2023
13.	Process email id to submit EOI	cirp.logixinfratechpvtltd@gmail.com

Date:14/07/2023

Place: Delhi




Atul Mittal

Resolution Professional
IBBI/IPA-001/IP-P00439/2017-18/10762